- **डा. अनिल जैन** (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।
- **डा. सी.पी. ठाकुर** (बिहार): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्रीमती कान्ता कर्दम (उत्तर प्रदेश): महोदय, में भी स्वयं को इस विषय के साथ संबद्ध करती हूँ।

MR. CHAIRMAN: Now, we shall take up Special Mentions. Shri Kailash Soni, not present. Now, Dr. Sasmit Patra.

SPECIAL MENTIONS

Demand for a National Programme for providing Land Rights to slum dwellers

DR. SASMIT PATRA (Odisha): Sir, the slum dwellers in the cities today are the reason for which the cities move, breathe and live. Despite living for decades, they do not have any ownership on the land where they settle when they come in. They usually lose their lands due to Government evictions or real estate mafia. They need to have protection and be provided the land rights on which they have been residing in the cities. Realizing the problem, the hon. Chief Minister of Odisha, Shri Naveen Patnaik launched in May, 2018, the Jaga Mission. The Jaga Mission is acclaimed as the world's largest slum land titling project, benefiting a million urban poor living in the slums, with promises to provide self-respect and freedom from the perpetual fear of eviction. This Mission executed in collaboration with Tata Trusts and Normal Foster Foundation, was launched for providing land tenure to slum dwellers and transforming all slums in the State to liveable habitat. Odisha recently won the World Habitat Award, a global recognition for its ambitious initiative - Jaga Mission. This award is given by World Habitat, a UK-based organization, in partnership with UN-Habitat. It was also awarded with the India Geospatial Excellence Award for technological innovation in transforming lives of urban poor. We hope that in light of such innovative programmes like Jaga Mission of Odisha, the Union Government will bring about a national programme for providing land rights to slum dwellers in India. This would provide security and dignity to their lives.